

F.No.187/24/79-IT(AI)
GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 6th Aug., 1979.

NOTIFICATION
INCOME TAX

No.2965(F.No.187/24/79-IT(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961(43 of 1961) and the Central Board of Direct Taxes cancels its notification No.2887(F.No.187/24/79-IT(AI) dated 19.6.79.

Sd/-

(B.M. SINGH)

UNDER SECRETARY: CENTRAL BOARD OF DIRECT TAXES

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Sd/-

(B.M. SINGH)

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(H.D. SHARMA)
ASSISTANT DIRECTOR(RS&P).

* SHARMA *